

**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

**Notification
Jammu, the 6th February, 2018**

SRO 73 In exercise of the powers conferred by clause (b) of Section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (procedure) Act, 1963 (Act No.XIII of 1963), and in Supersession of all previous Notifications issued in this behalf, the Government hereby appoint the following officers to be the Competent Authority for the purpose of the said Act, within the territorial jurisdiction as shown against each:-

S.No.	Name & designation of the Officer	Jurisdiction
1	Mr. Showkat Ahmad Rather (KAS) Additional Deputy Commissioner Pulwama.	Tehsil Rajpora and Tehsil Kakapora
2	Masood Ahmad Qazi KAS, Assistant Commissioner Pulwama	Tehsil, Pulwama and Tehsil Shahoora litter.

By order of the Government of Jammu and Kashmir

Sd/-

(Shahid Anayatullah) IAS

Commissioner /Secretary to Government,
Revenue Department

Dated: - 6 -02- 2018

No: - Rev/LB/24/2017

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Jammu.
- 2 Commissioner/Secretary to Government, General Administration Deptt.
- 3 Divisional Commissioner, Kashmir.
- 4 Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
- 5 Deputy Commissioner, Pulwama.
- 6 Director, Archives, Archaeology & Museums, J&K
- 7 Manager Government Press, Srinagar/Jammu for publication in the Govt. Gazette.
- 8 Pvt.Secretary to Honble Minister for Revenue for information of the Honble Minister
- 9 Pvt.Secretary to Honble Minister (MOS) Revenue for information of the Honble Minister
- 10 Pvt. Secretary to Commssioner/Secretary to Government, Revenue Deptt.
11. I/C Website for hoisting the said notification (SRO) on official website.
- 12 .Notification / Stock file.

(Manzoor Ahmad Parray)
Under Secretary to Government
Revenue Department.